

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3038**

TO BE ANSWERED ON THE 21ST MARCH, 2017 / PHALGUNA 30, 1938 (SAKA)

STATE HUMAN RIGHTS COMMISSION

3038. SHRI KAPIL MORESHWAR PATIL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of State Human Rights Commission functioning in the country, State-wise;

(b) the total number of violent incidents and complaints received and pending in the National Human Rights Commission (NHRC) during each of the last three years and the current year, Statewise;

(c) the total number of cases in which the Union and the State Governments have accepted the recommendations of NHRC and the action taken thereon, State-wise;

(d) the details of the amount of compensation paid on the recommendations made by the NHRC during the said period, State-wise;

(e) whether there are reports of non disbursement of such compensation to the victims; and

(f) if so, the details thereof and the reasons therefor along with the action taken by the Government in this regard, State-wise?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a): State Human Rights Commissions (SHRCs) have been set up in 26

States out of 29 States, details of which are as follows :-

L.S.US.Q. NO. 3038 FOR 21.03.2017

(i) Independently in 24 States i.e. (1) Assam, (2) Bihar, (3) Chhattisgarh, (4) Goa, (5) Gujarat, (6) Haryana, (7) Himachal Pradesh, (8) Jammu & Kashmir, (9) Jharkhand, (10) Karnataka, (11) Kerala, (12) Madhya Pradesh, (13) Maharashtra, (14) Manipur, (15) Meghalaya, (16) Odisha, (17) Punjab, (18) Rajasthan, (19) Sikkim, (20) Tamil Nadu, (21) Tripura, (22) Uttarakhand, (23) Uttar Pradesh and (24) West Bengal have SHRCs;

(ii) Andhra Pradesh & Telangana have a combined State Human Rights Commission.

(b): Details of State-wise total number of cases registered in respect of alleged violation of human rights in National Human Rights Commission during last three years and current year are at Annexure-I.

(c), (d), (e) & (f): As per data received from NHRC, the NHRC has recommended monetary relief of ₹25,47,98,085 in 967 cases during the last three years and the current year (01.04.2013 to 05.03.2017). The State-wise details is at Annexure-II.

A statement indicating state-wise number of cases in which Commission recommended monetary relief during the last three years and the current year (01.04.2013 to 05.03.2017) but cases are under consideration is enclosed Annexure-III.

The Government takes all necessary steps for payment of compensation awarded by NHRC within the stipulated time. The Commission also takes necessary follow up action with the concerned Government for obtaining compliance of its recommendations and also includes the aspect of non-compliance of its recommendations in its Annual Report which is laid before the Parliament.

Information in respect of part (b) of Lok Sabha Unstarred Question No. 3038 for 21.03.2017

Statement Showing State-wise Total No. of Cases Registered, Disposed, Pending in respect of human rights violations during 2013-14, 2014-15, 2015-16 and 2016-17

Sr.No.	State/UT Name	2013-2014			2014-2015			2015-2016			2016-2017(upto 05.03.2017)		
		No. of Cases Registered	Disposed	Pending	No. of Cases Registered	Disposed	Pending	No. of Cases Registered	Disposed	Pending	No. of Cases Registered	Disposed	Pending
1	ANDHRA PRADESH	931	872	59	1224	1119	105	1335	1180	155	1149	997	152
2	ARUNACHAL PRADESH	48	32	16	158	144	14	38	23	15	23	10	13
3	ASSAM	407	330	77	644	524	120	366	276	90	256	171	85
4	BIHAR	4362	4127	235	4516	4137	379	4141	3717	424	3504	2974	530
5	GOA	55	54	1	54	50	4	69	66	3	53	46	7
6	GUJARAT	1585	1521	64	1565	1468	97	1445	1323	122	1089	916	173
7	HARYANA	10297	10150	147	13331	13004	327	11606	11291	315	4367	3863	504
8	HIMACHAL PRADESH	256	236	20	285	248	37	223	207	16	169	133	36
9	JAMMU & KASHMIR	389	365	24	369	344	25	213	194	19	238	217	21
10	KARNATAKA	698	678	20	1515	1472	43	979	922	57	1341	1224	117
11	KERALA	583	555	28	648	604	44	998	850	148	670	549	121
12	MADHYA PRADESH	2392	2284	108	3652	3432	220	2969	2764	205	2468	2104	364
13	MAHARASHTRA	3164	3021	143	2980	2787	193	3015	2851	164	2353	2079	274
14	MANIPUR	93	74	19	124	108	16	76	50	26	39	20	19
15	MEGHALAYA	59	45	14	96	53	43	53	26	27	40	26	14
16	MIZORAM	19	14	5	19	17	2	20	13	7	13	6	7
17	NAGALAND	20	15	5	42	36	6	8	8	0	12	4	8
18	ODISHA	5435	4997	438	5853	5184	669	16278	15945	333	8392	7848	544
19	PUNJAB	1908	1814	94	1807	1618	189	1435	1248	187	1064	815	249
20	RAJASTHAN	2649	2502	147	3195	2906	289	3263	2800	463	2756	2192	564
21	SIKKIM	17	17	0	20	18	2	11	9	2	5	4	1
22	TAMIL NADU	2678	2593	85	2280	2171	109	3138	3004	134	2877	2604	273
23	TRIPURA	1040	1028	12	83	70	13	54	45	9	57	38	19
24	UTTAR PRADESH	44800	43342	1458	50723	48128	2595	49721	46372	3349	40234	35471	4763
25	WEST BENGAL	1465	1379	86	2001	1788	213	2127	1913	214	1549	1258	291
26	ANDAMAN & NICOBAR	35	33	2	23	21	2	32	25	7	39	27	12
27	CHANDIGARH	165	159	6	202	187	15	206	188	18	121	103	18
28	DADRA & NAGAR HAVELI	18	17	1	14	11	3	8	8	0	8	8	0
29	DAMAN & DIU	13	12	1	10	9	1	22	19	3	12	9	3
30	DELHI	7168	6931	237	9076	8620	456	7626	7037	589	5929	5134	795
31	LAKSHADWEEP	36	35	1	11	11	0	9	6	3	10	7	3
32	PUDUCHERRY	75	68	7	92	82	10	123	113	10	135	107	28
33	CHHATTISGARH	820	747	73	1192	980	212	822	638	184	676	496	180
34	JHARKHAND	1645	1547	98	1983	1809	174	1670	1445	225	1427	1096	331
35	UTTARAKHAND	1857	1837	20	3101	3039	62	1821	1744	77	1622	1463	159
36	TELANGANA	654	604	50	903	807	96	1092	985	107	860	742	118
37	ALL OVER INDIA	75	72	3	80	79	1	416	411	5	575	530	45
38	FOREIGN COUNTRIES	225	220	5	296	291	5	380	372	8	266	250	16
	GRAND TOTAL	98136	94327	3809	114167	107376	6791	117808	110088	7720	86398	75541	10857

**Information in respect of part (c), (d), (e) & (f) of Lok Sabha Un starred Question No. 3038 for
21.03.2017**

**Statement Showing State-Wise No. of Cases Where NHRC recommended monetary relief during
the period from 01.04.2013 to 05.03.2017**

NAME OF STATE/UT	NO. OF CASES (including carry forward)	AMOUNT (in ₹)
ANDAMAN & NICOBAR	1	3,00,000
ANDHRA PRADESH	24	41,45,000
ARUNACHAL PRADESH	2	21,00,000
ASSAM	36	2,03,70,000
BIHAR	54	94,00,000
CHANDIGARH	3	4,15,000
CHHATTISGARH	36	84,00,000
DAMAN & DIU	1	1,00,000
DELHI	58	85,00,000
FOREIGN COUNTRIES	1	5,00,000
GUJARAT	22	46,45,000
HARYANA	46	1,00,65,000
HIMACHAL PRADESH	7	19,00,000
JAMMU & KASHMIR	3	15,00,000
JHARKHAND	34	1,85,00,000
KARNATAKA	13	18,90,000
KERALA	10	21,50,000
MADHYA PRADESH	45	1,07,05,000
MAHARASHTRA	40	1,05,25,000
MANIPUR	30	1,59,50,000
MEGHALAYA	6	45,25,000
MIZORAM	1	50,000
ODISHA	51	173,,75,000
PUDUCHERRY	6	13,50,000
PUNJAB	20	46,78,086
RAJASTHAN	35	77,75,000
SIKKIM	1	3,00,000
TAMIL NADU	26	43,90,000
TELANGANA	14	21,00,000
TRIPURA	5	14,00,000
UTTAR PRADESH	285	6,47,79,999
UTTARAKHAND	17	50,85,000
WEST BENGAL	34	89,30,000
TOTAL	967	25,47,98,085

**Information in respect of part (c), (d), (e) & (f) of Lok Sabha Unstarred Question No. 3038 for
21.03.2017**

**Statement Showing State-Wise No. of Cases Where NHRC recommended monetary relief during
the period from 01.04.2013 to 05.03.2017 but the Cases are under consideration**

NAME OF STATE/UT	NO. OF CASES (including carry forward)	AMOUNT (in ₹)
ANDHRA PRADESH	16	18,55,000
ARUNACHAL PRADESH	2	16,00,000
ASSAM	12	2,81,50,000
BIHAR	33	59,55,000
CHHATTISGARH	8	18,10,000
DELHI	34	90,20,000
GUJARAT	13	50,75,000
HARYANA	24	44,00,000
JAMMU & KASHMIR	2	10,00,000
JHARKHAND	33	86,35,000
KARNATAKA	2	50,000
KERALA	12	19,00,000
MADHYA PRADESH	25	86,90,000
MAHARASHTRA	43	96,25,000
MANIPUR	16	1,20,40,000
MEGHALAYA	2	6,00,000
MIZORAM	3	5,00,000
NAGALAND	1	1,00,000
ODISHA	59	97,35,000
PUDUCHERRY	1	1,00,000
PUNJAB	5	4,25,000
RAJASTHAN	34	52,10,000
TAMIL NADU	7	11,75,000
TELANGANA	10	18,80,000
TRIPURA	4	5,60,000
UTTAR PRADESH	218	3,92,70,000
UTTARAKHAND	1	5,00,000
WEST BENGAL	20	50,35,000
TOTAL	640	16,48,95,000

